

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 104
(To be answered on the 2nd February 2017)**

GROUND HANDLING WORK AT AIRPORTS

104. SHRI RAJESH KUMAR DIWAKER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry has any proposal to allow private airlines to do ground handling at airports;
- (b) if so, the details thereof;
- (c) the details of the action plan of the Ministry to ensure that there is no threat to National security with this new policy; and
- (d) whether the Government proposes to construct any new airport in Uttar Pradesh in near future and if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): The National Civil Aviation Policy, as approved by the Union Cabinet in June 2016, provides inter-alia that 'all domestic scheduled airline operators including helicopter operators will be free to carry out self-handling at all airports', however, 'hiring of employees through manpower supplier will not be permitted'. As such, no threat to National security is involved in the proposed new Ground Handling Policy.

(d): Yes, Madam. Government of India has granted 'in principle' approval to the State Government of Uttar Pradesh for setting up of Greenfield Airport at Kushinagar in September 2010. Airports Authority of India (AAI) has also signed Memorandum of Understanding (MoU) with the State Government in February, 2014 for development of airports at Meerut, Moradabad & Faizabad and Civil Enclaves at Agra, Allahabad, Kanpur and Bareilly. Accordingly, AAI has submitted layout plans to the State Government for acquisition of land required for these airports/Civil Enclaves.
